

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 4027

TO BE ANSWERED ON AUGUST 10, 2016

BASIC FACILITIES/AMENITIES IN SLUMS

No. 4027

DR. K. KAMARAJ:

SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government proposes to take concrete measures for providing basic facilities like electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has allocated funds for the development and provisions of civic facilities to slum clusters in the country during past two years; and
- (d) if so, the details thereof, year-wise and metropolitan city-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) & (b): 'Slum' is a State subject and it is the responsibility of the State / UT Governments to frame policies and implement schemes for improving the living conditions of slum dwellers. Government of India through its programmatic interventions viz.

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Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Pradhan Mantri Awas Yojana-(Urban)-Housing for All {PMAY (U)-HFA} Mission has been assisting States/ UTs in providing housing and basic civic amenities to the urban poor including slum dwellers of towns/cities including metropolitan cities of the country. The schemes envisage that houses constructed by the States / UTs should have basic civic infrastructure like water, sanitation, sewerage, road, electricity etc.

(c) & (d): Metropolitan city-wise and year -wise details of funds sanctioned and released during the past two years under JnNURM, RAY and PMAY (U) are Annexed.

Details of central share sanctioned and released for construction of houses in metropolitan cities for urban poor during each of the past two years under JnNURM, RAY and PMAY(U)

(Rs in Crores)

Sl. No.	Metro Cities	Name of the State	Central Share Sanctioned		Central Share Released*	
			2014-15	2015-16	2014-15	2015-16
1	Delhi	Delhi	-	-	352.41	-
2	Ahmedabad	Gujarat	68.00	238.07	27.67	26.56
3	Surat		6.36	251.82	9.60	22.91
4	Bangalore	Karnataka	-	-	56.72	0.85
5	Mumbai	Maharashtra	-	-	-	-
6	Pune		-	-	16.00	-
7	Jaipur	Rajasthan	-	-	11.04	-
8	Chennai	Tamil Nadu	-	94.41	19.08	5.01
9	Hyderabad	Telangana	-	481.37	-	133.88
10	Kolkata	West Bengal	-	-	12.90	-
Grand Total :-			74.36	1,065.66	505.42	189.21

*** Funds released during the year is inclusive of funds released in projects for which central share was sanctioned in preceding years.**

O/o- Deputy Chief (MIS)